# CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

### Petition No.64/TT/2015 along with IA No.23/IA/2015

Subject : Determination of transmission tariff from anticipated COD to

31.3.2019 for "Essar Gujarat TPS-Bachau 400 kV D/C (triple) line and extension of Bachau Sub-station anticipated COD 1.4.2015" under "Transmission System for connectivity of Essar Power

Gujarat Ltd." in Western Region.

Petitioner : Power Grid Corporation of India Ltd. (PGCIL)

Respondents : Essar Power Gujarat Ltd. (EPGL) and 8 others

#### And in the matter of:

#### IA No.7/2018 in Petition No.187/MP/2015

Subject : Application under section 94(2) of the Electricity Act, 2003 for

expunging portions of the Order dated 11.10.2017 passed by the

Hon'ble Commission in Petition No. 187/MP/2015

Petitioner : Essar Power Gujarat Ltd. (EPGL)

Respondents : Power Grid Corporation of India Ltd. (PGCIL)

#### And in the matter of:

#### Petition No.13/RP/2018 along with IA No.13/2018

Subject : Review of the Order dated 11.10.2017 passed by the Hon'ble

Commission in Petition No. 187/MP/2015

Petitioner : Power Grid Corporation of India Ltd. (PGCIL)

Respondents : Essar Power Gujarat Ltd. (EPGL)

Date of Hearing : 20.9.2018

Coram : Shri P.K. Pujari, Chairperson

Dr. M.K. Iyer, Member



Parties present : Ms. Swapna Seshadri, Advocate, PGCIL

Shri Rakesh Prasad, PGCIL Shri S.K. Niranjan, PGCIL Shri S.K. Venkatesan, PGCIL

Shri S.S. Raju, PGCIL Shri B. Dash, PGCIL Shri Amit Yadav, PGCIL Shri Nishant Talwar, EPGL

## **Record of Proceedings**

Learned proxy counsel for Essar Power Gujarat Limited (EPGL) sought an adjournment of the matter. The Commission observed that the matter has been adjourned on the request of EPGL earlier on 21.1.2016, 5.6.2018 and 3.7.2018. The Commission further observed that being an old matter it has to be decided expeditiously and made it clear that no further adjournment shall be granted in the matter on any ground whatsoever.

2. The Commission directed to list the matter on 25.10.2018 for final hearing.

By order of the Commission

Sd/-(T. Rout) Chief (Legal)

